

- (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No.L.T.7744/17/22]

MESSAGE FROM LOK SABHA

The New Delhi International Arbitration Centre (Amendment) Bill, 2022

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the New Delhi International Arbitration Centre (Amendment) Bill, 2022, as passed by Lok Sabha at its sitting held on the 8th August, 2022."

I lay a copy of the Bill on the Table.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRIMATI SULATA DEO (Odisha): Sir, I present the 318th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry on the action taken by the Government on the recommendations/observations contained in the 315th Report of the Committee on Demands for Grants (2022-23) pertaining to the Ministry of Micro, Small & Medium Enterprises.